

**THE ARUNACHAL PRADESH
LEGISLATIVE ASSEMBLY**

**THE INDIRA GANDHI TECHNOLOGICAL AND
MEDICAL SCIENCES UNIVERSITY
(AMENDMENT) BILL, 2022**

(TO BE INTRODUCED IN THE LEGISLATIVE ASSEMBLY)

THE INDIRA GANDHI TECHNOLOGICAL AND MEDICAL SCIENCES UNIVERSITY
(AMENDMENT) BILL, 2022

A

BILL

to amend the Indira Gandhi Technological and Medical Sciences University Act, 2012
(Act No. 6 of 2012)

Be it enacted by the Legislature of Arunachal Pradesh in the Seventy-third Year of
the Republic of India as follows :—

1. **Short title and commencement :** (i) This Act may be called the Indira Gandhi Technological and Medical Sciences University (Amendment) Act, 2022.

(ii) It shall come into force on the date of its publication in the Official Gazette.

2. **Amendment of Section 2 :** In the Indira Gandhi Technological and Medical Sciences University Act, 2012 (Act No. 6 of 2012) (hereinafter referred to as Principal Act), in section 2, after clause (q) the following shall be *inserted* :—

"(r) "Visitor" means the Visitor of the University".

3. **Insertion of Section 6 (A) :** In the Principal Act after section 6 the following section shall be *inserted* :—

" 6A. The Visitor

(1) (i) The Governor of Arunachal Pradesh shall be the 'Visitor' of the University.

(ii) The Visitor shall, when present, preside at the convocation of the University for conferring Degrees, Diplomas, Charters and Certificates.

(2) Power of the Visitor: Notwithstanding anything contained in this Act, the Visitor shall have the following powers namely: -

(a) To call for any paper or information relating to the affairs of the University;

(b) On the basis of the information received by the Visitor, if he is satisfied that any order, proceeding or decision taken by any authority of the University is not in conformity with the Act, Regulations or Rules, he may issue such directions as he may deem fit in the interest of the University which shall be binding to all concerned;"

4. **Amendment of Section 14 :** In the Principal Act, for the existing entries in clauses (a), (b), (c), (d), (e), (f), and (g) of section 14, the following shall be substituted :—

"(a) The Visitor

(b) The Chancellor

(c) The Pro-Chancellor

(d) The Vice-Chancellor

(e) The Registrar

(f) The Dean of the different Faculties

(g) The Directors of Institutes

(h) Such other persons as may be prescribed to be the officers of the University."

5. **Savings :** Notwithstanding anything contained in this Act, anything done or any action taken under the provisions of the Principal Act prior to this amendment shall be valid unless revoked or annulled by the State Government.

FINANCIAL MEMORANDUM

There will be no financial involvement from the Consolidated Fund of the State for Amendment and implementation of the Indira Gandhi Technological And Medical Sciences Act, 2012, as the said University is 100% funded and established by the World Institute Building Programme (WIBP), New Delhi.

Dated Itanagar,
the, 2022.

(Taba Tedir)
Minister (Education),
Arunachal Pradesh.

STATEMENT OF OBJECTS AND REASONS

WHEREAS, the Indira Gandhi Technological and Medical Sciences University Act, 2012 (Act No. 6 of 2012) does not provide for role of Governor as 'Visitor' in the University.

AND WHEREAS, it is also pertinent to mention that the Private Universities must have the role of the Governor as 'Visitor' in their respective Acts in uniform manner as desired by the Hon'ble Governor of Arunachal Pradesh vide D.O GOV-AP/EDN/2020/2695, dated 11/03/2021. Hence, proper provisions have been incorporated in the Indira Gandhi Technological and Medical Sciences University Act, to maintain uniformity.

AND THEREFORE, it is considered necessary to amend/insert the role of the Governor as 'Visitor' in the University Act.

Hence, the Bill,

Dated Itanagar,
the, 2022.

(Taba Tedir)
Minister (Education),
Arunachal Pradesh.

A

BILL

**to amend the Indira Gandhi Technological and Medical Sciences University Act, 2012
(Act No. 6 of 2012)**

Dated Itanagar,
the, 2022.

(Taba Tedir)
Minister (Education),
Arunachal Pradesh.
